

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2678-2679/2010  
ACC LTD. Appellant(s)

VERSUS

STATE OF KERALA Respondent(s)  
WITH  
C.A. No. 5980-5981/2010

Date : 27/07/2016 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA  
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s) Mr. S. Ganesh, Sr. Adv.  
Mr. U. A. Rana, Adv.  
Mr. Mrinal Elkar Mazumdar, Adv.  
for M/s Gagrat & Co.

For Respondent(s) Mr. C. K. Sasi, Adv.  
Mr. Jogy Scaria, Adv.  
Mr. R. Sathish, Adv.  
Mr. P. V. Dinesh, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mr. S. Ganesh, learned senior counsel appearing for the  
appellant, started his arguments at 03.25 PM and concluded at  
03.50 PM.

Thereafter, Mr. C. K. Sasi, learned counsel appearing for  
the State, started his arguments and was on his legs when the  
Court rose for the day.

Arguments remained unconcluded.

Signature Not Verified

List tomorrow i.e. on 28.07.2016 as part heard.

Digitally signed by  
JAYANT KUMAR ARORA  
Date: 2016.08.01  
15:12:33 IST  
Reason:

(Jayant Kumar Arora)  
Court Master

(H. S. Parasher)  
Court Master